

(2018) 09 CHH CK 0324

Chhattisgarh High Court

Case No: CONT No. 1013 Of 2018

Rajiya Begum And Ors

APPELLANT

Vs

A.N. Upadhayay

RESPONDENT

Date of Decision: Sept. 20, 2018

Hon'ble Judges: Sanjay K. Agrawal, J

Bench: Single Bench

Advocate: Rajendra Kumar Patel

Final Decision: Disposed Of

Judgement

Sanjay K. Agrawal, J

1. This contempt petition has been filed by the petitioners herein, alleging non-compliance of this Court's order dated 22.02.2018 passed in WPS No.

1689 of 2018.

2. After hearing learned counsel appearing for the petitioners, I deem it appropriate to give one opportunity to the respondent/contemnor in the writ

petition No.1689 of 2018 to ensure compliance of this Court's order dated 22.02.2018.

3. The petitioners may also make additional representation along with the copy of this order within ten days from today before the respondent and, in

turn, the respondent shall ensure the compliance of this Court's order dated 22.02.2018 in its letter and spirit expeditiously.

4. With the aforesaid direction, the contempt case stands finally disposed of.